

ITEM NO.42

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36972/2019

(Arising out of impugned final judgment and order dated 20-07-2018 in CRLA No.1811/1991 passed by the High Court of Judicature at Allahabad)

STATE OF U.P.

PETITIONER(S)

VERSUS

JAWAHAR & ANR.

RESPONDENT(S)

(IA No.165380/2019-CONDONATION OF DELAY IN FILING and IA No.165381/2019-EXEMPTION FROM FILING O.T.)

Date : 08-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr.Pramod Swarup, Sr.Adv.
Ms.Pareena Swarup, Adv.
Ms.Alka Sinha, Adv.
Mr.Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Ashok Raj Singh)
Court Master

(Beena Jolly)
Court Master